

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

25

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA(CAA)/51/230/HDB/2017
NAME OF THE COMPANY	Batwada Infrastructure Private Limited
NAME OF THE PETITIONER(S)	Tatwam Trade Link Private Limited
NAME OF THE RESPONDENT(S)	Batwada Infrastructure Private Limited
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S.V. VANSI KRISHNA	Adv.	S.v.vanshikrish@gmail.com 9848403691	S.v.vanshikrish

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Enclosed Order Sheet

Heard Shri S.V. Vanshi Krishna, Learned Counsel for the Petitioner.

Post the case on 27.10.2017

  
Member (T)

  
Member (J)

Bm